

ITEM NO.64

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

Respondent(s)

(FOR [I A UNDER ORDER V RULE1(3) OF SCR, 2013] ON IA 45549/2017)

Date : 04-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Petitioner(s) Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR

For Respondent(s) Mr. D. S. Parmar, Adv.
Ms. Abha R. Sharma, AOR

Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(SHARDA KAPOOR)
BRANCH OFFICER